

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.11
(MP) CP(IB) 68 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

Order delivered on 03/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Adv. Mr. Manish Kaushik, Adv. Mr. Ajit Singh

For the Corporate Debtor : Adv. Mr. Sneha P.

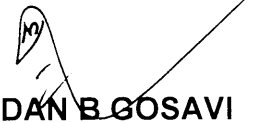
ORDER

Pleadings are completed.

Matter stands adjourned to 24.03.2022.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**



**MADAN B. GOSAVI
MEMBER (JUDICIAL)**

Sweta